

RAJASTHAN HIGH COURT, JODHPUR**:: NOTIFICATION ::**No. : 04 /Misc./2015Date : 13-05-2015

It is notified that the Rajasthan High Court will remain close for Summer Vacation from Monday, 1st June, 2015 to Sunday, 28th June, 2015 (both days inclusive) and will reopen on Monday, 29th June, 2015.

Following Hon'ble Judges are nominated as Vacation Judges for the period mentioned against their names :-

SITTING OF HON'BLE VACATION JUDGES AT PRINCIPAL SEAT, JODHPUR

S. No.	NAME OF HON'BLE VACATION JUDGE	PERIOD OF SITTING		DURATION (in days)
		FROM	TO	
1.	HON'BLE MR. JUSTICE SANDEEP MEHTA	01.06.2015	07.06.2015	7 days
2.	HON'BLE MR. JUSTICE MAHENDRA KUMAR MAHESHWARI	08.06.2015	14.06.2015	7 days
3.	HON'BLE MR. JUSTICE VIJAY BISHNOI	15.06.2015	21.06.2015	7 days
4.	HON'BLE MR. JUSTICE PRATAP KRISHNA LOHRA	22.06.2015	28.06.2015	7 days

SITTING OF HON'BLE VACATION JUDGES AT JAIPUR BENCH, JAIPUR

S. No.	NAME OF HON'BLE VACATION JUDGE	PERIOD OF SITTING		DURATION (in days)
		FROM	TO	
1.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	01.06.2015	07.06.2015	7 days
2.	HON'BLE MR. JUSTICE VEERENDRA SINGH SIRADHANA	08.06.2015	14.06.2015	7 days
3.	HON'BLE MR. JUSTICE ATUL KUMAR JAIN	15.06.2015	21.06.2015	7 days
4.	HON'BLE MR. JUSTICE PRAKASH GUPTA	22.06.2015	28.06.2015	7 days

It is further notified that during Summer Vacation from Monday, 1st June, 2015 to Sunday, 28th June, 2015 (both days inclusive), in urgent cases where interim relief is prayed of Division Bench, the Registry shall seek appropriate order from Hon'ble the Chief Justice for listing of the same before a Division Bench comprising of senior most available Judge on that day at respective place at Jodhpur and Jaipur to sit alongwith vacation Judge.

BY ORDER

(Signature)
 (RAVINDRA KUMAR JOSHI)
 REGISTRAR (ADMN.)

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No. Gen/XII/04/2015/ 2779

Date : 13-5-2015

Copy to the following for information & necessary action :-

01. Secretary General, Supreme Court of India, New Delhi.
02. Registrar General, All High Courts.
03. Secretary, Department of Law & Justice, Government of India, New Delhi.
04. Chief Secretary, Government of Rajasthan, Jaipur.
05. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
06. Secretary to the Government, Home Department, Jaipur.
07. Registrar (Admn.), Rajasthan High Court, Jodhpur.
08. Registrar (Admn.), Rajasthan High Court Jaipur Bench, Jaipur with 50 extra copies.
09. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. Registrar (Examination/Writs/Rules/Vigilance/), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (Classification) Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
12. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court, Bench, Jaipur.
14. Dy. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
15. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
16. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
17. All Assistant Registrars / Court Officers/ Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
18. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
19. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
20. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
21. All District & Sessions Judges.
22. Presiding Officers, All Tribunals.
23. Director, Rajasthan State Judicial Academy, Jodhpur.
24. Superintendent, Government Press, Jaipur for publication in the next Rajasthan-Rajpatra Edition.
25. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
26. Director, Public Relations Officer, Rajasthan, Jaipur.
27. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
28. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
29. Secretary, Bar Council of Rajasthan, Jodhpur.
30. President, Rajasthan High Court Advocate's Association, Jodhpur.
31. President, Rajasthan High Court Lawyer's Association, Jodhpur.
32. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
33. Official Liquidator, Rajasthan High Court Bench, Jaipur, 39, Hospital Road, C-Scheme, Jaipur.
34. Registrar, Central Administrative Tribunal, Jodhpur.
35. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
36. Editor, Rajasthan Patrika/Dainik Bhashkar/ Dainik Navjyoti, Jodhpur.



REGISTRAR (ADMN.)

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to Upadhyay
13/5/15